

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Civil) No(s). 1410/2023

MAHUA MOITRA

Petitioner(s)

VERSUS

LOK SABHA SECRETARIAT &amp; ORS.

Respondent(s)

(IA No. 259473/2023 - GRANT OF INTERIM RELIEF  
IA No. 261218/2023 - INTERVENTION/IMPLEADMENT)

Date : 11-03-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Shadan Farasat, AOR  
Mr. Amit Bhandari, Adv.  
Mr. Aman Sharma, Adv.  
Mr. Gautam Bhatia, Adv.  
Mr. Prateek Chadha, Adv.  
Mr. Talha Abdul Rahman, Adv.  
Ms. Natasha Maheshwari, Adv.  
Ms. Hrishika Jain, Adv.  
Mr. Sreekar Aechuri, Adv.  
Mr. Harshit Anand, Adv.  
Mr. Aman Naqvi, Adv.  
Ms. Mreganka Kukreja, Adv.  
Mr. Abhishek Babbar, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. Devashish Bharuka, Sr. Adv.  
Ms. Sarvshree, Adv.  
Ms. Swati Mishra, Adv.  
Mr. Ravi Bharuka, AOR

Mr. Prashant Kumar, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

Learned counsel appearing for the petitioner states that the rejoinder affidavit is not required.

Re-list for final hearing/disposal on a non-miscellaneous day in the week commencing 06.05.2024.

(BABITA PANDEY)  
COURT MASTER (SH)(R.S. NARAYANAN)  
ASSISTANT REGISTRAR